

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:220
ANSWERED ON:20.07.2004
FOREIGN FUNDS TO MILITANTS
Deora Shri Milind Murlu

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that certain countries are indulging in funding terrorist activities in India;
- (b) if so, the facts thereof;
- (c) whether the Government is contemplating to strengthen the existing Foreign Contribution Regulation Act;
- (d) if so, the details thereof;
- (e) whether the Government has intercepted any communication from terrorist groups or the funding agency;
- (f) if so, the details thereof; and
- (g) the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.220 FOR 20.7.2004 REGARDING FOREIGN FUNDS TO MILITANTS.

(a)&(b): As per available reports, Pakistan has not so far dismantled the infrastructure of support to terrorism, including the funding of terrorist activities in India.

(c)&(d): The Government has initiated action to streamline and strengthen the present law governing the receipt and utilization of foreign contributions by voluntary organizations.

(e),(f)&(g): On the basis of intelligence inputs, a number of terrorist financing modules have been busted in many parts of the country.